

PROFORMA FOR DECLARATION OF ASSETS

As On 31-03-2012

Name of Officer (In Full) : Jitendra Kumar Singh
Date of Birth : 13/07/1977
Present post held : Cj-II, Raipur C.G.

Immovable Property				
Name of District Sub-Division, Taluka and Village in which property is situated	Name and details of Property		If not own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase, lease mortgage, inheritance, gift of otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Movable Property (Valued Above 25,000/- of Rs)				
Name of Articles				
1- Two Wheeler motorcycle (CT 100 bajaj)C.G. 15 D 8161 - Own name - Approximate Value 36,000/- Rs] present value 18,000/- Rs.				
2- Four Wheeler (i10 Car Hundi Co.)C.G. 04 H.B. 3010 - Own name - Approximate Value 4,00,000/- Rs] present value 2,80,000/- Rs.				
3- One Split A.C. L.G. Company - In the name of my wife Mrs. Pratima Singh, Approximate Value 29,000/- Rs., Present Value 20,000/- Rs.				
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)				
Gold - Lump Sum - In the name of my wife Mrs. Pratima Singh - 160 Gram - Present Value Approximate 4,85,000/- Rs. (stridhan)				
Silver jwellary, coins, utencils - Lump Sum - In the name of my wife Mrs. Pratima Singh - 1500 Gram - Present Value Approximate 85,500/- Rs. (stridhan)				
Gold - Lump Sum - 18 Gram - Own name - Present Value Approximate 54,600/- Rs.				
Shares/Debenture				
s				
Name of issuing Company		Nos of Shares		
1		2		
-		-		
Life Insurance Policy				
& Other				
Name of issuing Company		Amount		
1		2		
1- Welthplus - Life Insurance Corporation of India - In the name of my wife Mrs Pratima Singh		1,00,000/- Rs (One Lac Only) - Single pre. 40,000/- Rs		
2- Welthplus - Life Insurance Corporation of India - Own name		1,00,000/- Rs (One Lac Only) - Single pre. 40,000/- Rs		
3- Money Plus - Life Insurance Corporation of India - Own name		1,00,000/- Rs (One Lac Only) - annual prem - 15,000/- Rs(fifteen thousand Only)		
4- Life Insurance Corporation of India - Own name		25,000/- Rs (twenty five thousand Only) - six monthly prem - 625/- Rs(six hundred twenty five rupees Only)		
Bank Deposits/Securities & Investments				
	Name of Bank	City	Amount	
	1	2	3	
1) Fixed Deposits	1- O.B.C. Bank -Own name	Raipur	48,000/-Rs (Forty thousand eight hundred Only) (At present)	
	2- O.B.C. Bank - In the name of my wife Mrs Pratima Singh	Raipur	90,000/- Rs (Ninety thousand Only)	

जितेंद्र कुमार सिंह
अवर दफा व्यवहार न्यायाधीश वग-दो,
रायपुर (छ.प्र.)

2) Saving Bank A/Ac -	1- One Ac. in O.B.C. Bank -Own name	Raipur	3,39,793/- Rs. As on 31-03-12
	2-One Ac. in S.B.I. Bank, - Own name	Ambikapur	2,000/- Rs. (Two thousand Only) At present
	<u>Following A/c Belongs to my wife Mrs Pratima Singh :-</u>		
	1- Jila Sahkari kendriya Bank L.M. 2- O.B.C. Bank	Ambikapur	1534/- Rs. 30,983/- Rs.
3) PPF			
4) GPF			
5) NSS			
6) Others -			

In pran account (cpf) total contribution of myself is- 234040/-rs (two lac thirty four thousand forty rupees only) as on 31st March 2012 as per central record keeping agency's details

1- In case where it is not possible to assess the value accurately the approximant value in relation to present condition may be indicated.

Note :- The expected declaration of assets is subject to Provisions of C.G. Civil Services (conduct) Rules 1965.


 Signature & Date
 जितेंद्र गुप्ता सिंह
 अष्टदश व्यवहार न्यायाधीश वग-दो.
 रायपुर (छ.स.)